## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 166(ND)13

CORAM:

CA. NO.

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE COMPANY: M/s. Rakesh Khanna & Ors. V/s. M/s. Chintamani Metal Udyog

SECTION OF THE COMPANIES ACT: 397/398

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2	roosa Salgaz	Advocate	REPRESENTATION RESPONDENT	SIGNATURE Quise
3.	ASHUTOSH GOPTA	Advocate	1	a Led
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## ORDER

Learned counsel for the parties are present. Learned Counsel have stated that the parties are exploring the possibility of entering into an amicable settlement and 2 weeks' time may be granted to them on that count. Time as prayed is granted and list on 31.10.2016

(R. Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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